NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/11/2017

NAME OF THE PETITIONER(S)

: JAGAN THEVERVELIL

NAME OF THE RESPONDENT(S)

: SKY GREEN PLANTATIONS & PRODUCE PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RUPA. J. Thanagil

coursel for petitroner

<u>ORDER</u>

Counsel for the Petitioner present and filed a memo stating therein that as per the report of the Administrator, the parties are engaged in the settlement talks and prayed for time. At request, time is enlarged. Put up on **05.02.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk